

ITEM NO.3

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.
(Office Report on Default)

Respondent(s)

Date : 18-05-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
[IN CHAMBER]

For Appellant(s) Mr. Shilendra Kumar Mishra, adv.
Mr.Ashutosh Jha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List after ensuing summer vacation.

In the meantime, fresh particulars of
respondent No. 2 be furnished by learned counsel for
the appellant.

[Charanjeet Kaur]
A.R.-cum-P.S.

[Indu Kumari Pokhriyal]
Asstt. Registrar